

किराए में वृद्धि के परिणामस्वरूप प्रथम क्षेत्रों की तथा वातानुकूलित बर्थों का बाकी रहना

*115 श्री मूल चन्द्र दागा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि क्या पिछले बजट में किराये में वृद्धि कर दिये जाने के परिणामस्वरूप प्रथम श्रेणी के तथा वातानुकूलित बर्थे खाली रहती है जिससे रेलवे को हानि हुई है ?

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह) : पिछले बजट में रेलवे के यात्री किराये में कोई वृद्धि नहीं की गयी थी ।

Production Target of Fertilizer Plants

*116. SHRI RAJA KULKARNI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state the difficulties experienced by his Ministry in fixing the outlay of fertilizer plant capacities and in deciding their production targets and programmes?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P C SETHI): In view of its importance to the growth of agriculture and the national economy, investments in fertilizer plants are being accorded high priority in the national plan and in the allocation of resources. The installed capacity of 22 lakh tonnes of nitrogen at the commencement of 1975-76 is proposed to be raised to 49 lakh tonnes by the year 1978-79. The objective of Government is to aim towards self-sufficiency in fertilizers

With regard to the improvement in production and achievement of targets, every effort is being made to improve the utilisation of capacity and to increase production from existing plants. In the current year, it is expected that 15 lakh tonnes of nitrogen will be produced as against 11.85 lakh tonnes of the previous year, thus achieving a 30 per cent growth rate.

The capacity utilisation will also improve from an average of 58 per cent to an average of 68 per cent.

Legal Aid to Poor in Union Territories

*117. SHRI ISHAQUE SAMBHALI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any decision has been taken and details worked out to give legal aid to poor people in Delhi and other Union Territories; and

(b) if so, the salient features thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) No, Sir.

(b) Does not arise.

विभिन्न क्षेत्रीय रेलों में यात्रियों के तन्मान की चोरी

*118 श्री शंकर दयाल सिंह क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) विगत छह महीनों के दौरान विभिन्न क्षेत्रीय रेलों में यात्रियों के ममान की चोरी की कितनी घटनाएँ हुई हैं ;

(ख) इन चोरियों में अब तक कितने अपराधी पकड़े गए; और

(ग) इन चोरियों को समाप्त करने के लिये रेलवे ने क्या कदम उठाये हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री मुहम्मद शाकी कुरेशी) : (क) और (ख) सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी ।

(ग) (I) रात के समय चलने वाली महत्वपूर्ण और प्रभावित सवारी गाड़ियों के साथ सरकारी रेलवे पुलिस के सशस्त्र रक्षक चलते हैं ।

- (ii) प्लेटफार्मों और अन्य भेदक क्षेत्रों में सरकारी रेलवे पुलिस की गणत और बढ़ा दी गयी है।
- (iii) संदिग्ध व्यक्तियों की गति-विधियों पर नगाह रखने के लिए सरकारी रेलवे पुलिस के कर्मचारी सादो पोशाक में तैनात किये जाते हैं।
- (iv) सरकारी रेलवे पुलिस बढमाशों के बारे में आसूचना एकत्र करने की व्यवस्था करती है।
- (v) सरकारी रेलवे पुलिस के पैय-बेक्षक अधिकारियों द्वारा अक्सर अचानक छापे मारे जाते है।

Proposal to expand Election Commission

*119. SHRI P. G. MAVALANKAR. Will he Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state

(a) whether Government propose to expand the present one-member Election Commission; and

(b) If so, how and when?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) No, Sir.

(b) Does not arise.

Lowering of Voting Age

*120 DR RANEN SEN Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state whether Government have taken a final decision about granting voting right at the age of 18?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): No, Sir.

Decisions taken at AITUC Meeting

*122. SHRI M. KALYANASUNDRAM. Will the Minister of LABOUR be pleased to state:

(a) whether Government have received and considered the decisions taken by the General Council of All India Trade Union Congress at its meeting held from 8th to 10th November, 1975; and

(b) if so the main points thereof?

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): (a) and (b). A copy each of the Resolutions passed by the General Council of All India Trade Union Congress, concerning the Ministry of Labour, is placed on the Table of the House. [Placed in Library. See No. LT-10113/76.]

National Apex Body

*125. SHRI S. A. MURUGANANTHAM. Will the Minister of LABOUR be pleased to state:

(a) the number of meetings of National Apex Body held so far;

(b) main decisions taken;

(c) whether the decisions were implemented by the employers; and

(d) the steps proposed to get these decisions implemented?

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY): (a) Six meetings of the National Apex Body have been held so far.

(b) *Setting up of National Industrial Committees* "The National Apex Body is of the view that National Industrial Committee should be set up for each major industry without delay and these committees should look into all problems including lay-off, retrenchment, closures or go-slow, gherao or strikes and advise the units appropriately."